

PAPERS LAID ON THE TABLE**(i) PEPSU RULES OF EXECUTIVE BUSINESS (VALIDATION) ACT, 1954**

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): Mr. Chairman, I beg to lay on the Table a copy of the Patiala and East Punjab States Union Rules of Executive Business (Validation) Act, 1954. [Placed in Library, see No. S-82/54.]

(ii) BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1954-55.**(iii) ANNUAL REPORT (PART I) OF THE DAMODAR VALLEY CORPORATION FOR 1951-52.**

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): On behalf of Shri Gulzari Lai Nanda, I beg to lay on the Table a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1954-55, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library, see No. S-77/54.]

I also beg to lay on the Table a copy of the Annual Report (Part I) of the Damodar Valley Corporation for the year 1951-52, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library, see No. S-76/54.]

**THE SPECIAL MARRIAGE BILL, 1952
—PRESENTATION OF THE REPORT
OF THE JOINT COMMITTEE OF THE
HOUSES.**

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to provide a special form of marriage in certain cases, and for the registration of such and certain other marriages. 6 C.S.D.

THE CHILDREN BILL, 1953—PRESENTATION OF THE REPORT OF THE SELECT COMMITTEE

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Sir, I beg to present the Report of the Select Committee on the Bill to provide for the care, protection, maintenance, welfare, training, education and rehabilitation of neglected children and juvenile delinquents in Part C States. ^

**REFERENCE BY MR.
CHAIRMAN TO THE RETIRING
MEMBERS OF THE COUNCIL**

MR. CHAIRMAN: Before we take up discussion on the Press (Objectionable Matter) Amendment Bill, I wish to call attention of this House to the fact that over 70 Members of the Council will be retiring very soon of whom about 20 are not likely to be returned. I should like to express on behalf of this House our sense of obligation to them and our best wishes for their future.

On the whole, the manner and the matter of our discussions have been of a fairly high level. I say "on the whole" for sometimes we were not able to resist the temptation of indulging in abusing one another or discrediting one another, but such occasions were very few, very infrequent, and I hope very much that those things would disappear (altogether, I wish merely to say that membership of Parliament is not the only way in which public service could be rendered. It is said that there is only one way of dying for one's country, but there are a thousand ways of living for and serving one's country and all those opportunities are open to the Members who may not get returned to this Parliament.

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): I should just like to associate myself—not with all that you said, because it is your privilege—but